

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6727

ANSWERED ON:06.05.2010

Appointment OF CHIEF OPERATING OFFICER

Aaron Rashid Shri J.M.;Basavaraj Shri Gangasandra Siddappa;Bhagora Shri Tarachand;Mahant Dr. Charan Das;Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Air India has engaged a Chief Operating Officer (COO);
- (b) if so, the details of the terms and conditions of appointment, emoluments and perks etc.;
- (c) whether the emoluments of the new COO are more than ten times that of the Chairman and Managing Director of Air India under whom he is required to work;
- (d) if so, the reasons therefor;
- (e) whether All India Cabin Crew Association of India have lodged a protest on the appointment of Foreign National as COO of Air India at exorbitant salary;
- (f) if so, the details thereof; and
- (g) the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (d): No, Madam. Selection of a COO was considered by the Air India Board in its last meeting.

(e), (f) and (g): Yes, Madam. The concerns expressed by the Association would be taken into consideration, and due care would be taken while taking decisions.